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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/76/2020 IN

PETITION NUMBER : CP/433/IB/2018

NAME OF THE PETITIONER(S) : J KARTHIGA (LIQUIDATOR) (KCT STEELS PVT LTD)

NAME OF THE RESPONDENT(S) :

UNDER SECTION : SEC 54(1) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	

ORDER

None appears for the Applicant. In the circumstances, let this Application be posted on 03.03.2020.

-SD-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)